

OFFICIAL MEMORANDUM

Sub: Courts and Judges - Puducherry Judicial Service - appointment of Vacation Judges to attend urgent civil work and urgent criminal work during Summer Vacation, 2013 - proposal of the Chief Judge, Puducherry-considered - orders issued.

Ref: Letter No.375/JD/A/2013, dated 02.04.2013 of the Chief Judge, Puducherry.

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On considering the proposals regarding appointment of Vacation Judges to attend urgent civil work and urgent criminal work during Summer Vacation 2013 in the Union Territory of Puducherry submitted by the Chief Judge, Puducherry, the High Court, Madras hereby appoints the Judicial Officers mentioned in Column(2) below as Vacation Judges to attend urgent civil work and urgent criminal work during Summer Vacation 2013, in the Regions noted against their names in Column(3):

VACATION JUDGES TO ATTEND URGENT CIVIL WORK:

S.No. (1)	Name & Designation (2)	Region (3)
1.	Additional Sub Judge, Pondicherry	Pondicherry
2.	Additional District and Sessions Judge, Karaikal	Karaikal
3.	Sub Judge, Mahe	Mahe
4.	Sub Judge, Yanam.	Yanam

VACATION JUDGE TO ATTEND URGENT CRIMINAL WORK

S.No. (1)	Name & Designation (2)	Region (3)
1.	III Additional District and Sessions Judge, Pondicherry	Pondicherry, Mahe and Yanam
2.	Additional District and Sessions Judge, Karaikal	Karaikal

The receipt of this Official Memorandum is required to be acknowledged at once.

HIGH COURT, MADRAS.
DATED: 29.04.2013

Sd/- G.CHOCKALINGAM,
REGISTRAR GENERAL.